

IN THE HIGH COURT OF BOMBAY AT GOA ALTHINO PANAJI GOA.

LIST OF CRIMINAL REVISION APPLICATION (SINGLE JUDGE) READY MATTERS AS ON 31-05-2020

Sr.No	Case No.	Petn. Adv.	Petitioner	Respondent	Resp. Adv.	Remark
1	CRIR/39/2015	ADV. RYAN DA PIEDADE MENEZES	ANTHONY TRINDADE, THROUGH NAGESH KARISHETTY.	SUKHDEV SINGH AND ANR.,	ADV. GEMINI XETTIGAR FOR R.NO. 1 ADV. PRIYANKA RAMA HEGDE FOR R.NO. 1 ADV. JOHNSON SIMOES FOR R.NO. 1 ADV. PADGAONKAR CHAITANYA PRAKASH R.NO. 1	
2	CRIR/40/2015	ADV. TAPASYA ANANT VERNEKAR ADV. RAVIRAJ R. CHODANKAR	BABAN ANANT NAIK.	BHAVANA BHASKAR NARULKAR AND ANR.,		
	WITH					
	CRMA/108/2015 IN CRIR/40/2015	ADV. TAPASYA ANANT VERNEKAR ADV. RAVIRAJ R. CHODANKAR	BABAN ANANT NAIK.	BHAVANA BHASKAR NARULKAR AND ANR.,		FOR SUSPENSION OF SENTENCE
3	CRIR/41/2015	ADV. TAPASYA ANANT VERNEKAR ADV. RAVIRAJ R. CHODANKAR	BABAN ANANT NAIK.	BHAVANA BHASKAR NARULKAR AND ANR.,	ADV. ANUSHA KAISUKAR FOR R.NO. 1 ADV. PEARL ELSA REMEDIOS FOR R.NO. 1	
	WITH					
	CRMA/109/2015 IN CRIR/41/2015	ADV. TAPASYA ANANT VERNEKAR ADV. RAVIRAJ R. CHODANKAR	BABAN ANANT NAIK.	BHAVANA BHASKAR NARULKAR AND ANR.,		FOR SUSPENSION OF SENTENCE
4	CRIR/46/2015	ADV. ANOOP ATCHUT GAOKER	JOHN RODRIGUES.	STATE , THROUGH PUBLIC PROSECUTOR AND ANR.,		
	WITH					

	CRMA/129/2015 IN CRIR/46/2015	ADV. ANOOP ATCHUT GAOKER	MR. JOHN RODRIGUES.	STATE , THROUGH PUBLIC PROSECUTOR AND ANR.,		FOR SUSPENSION OF SENTENCE
5	CRIR/48/2015	ADV. SOMNATH B. KARPE ADV. SANA SHAIKH ADV. ABHIJIT M. NAIK	NARAYAN SINGH, PRESENTLY LODGED AT SADA JAIL, VASCO, THR. HIS WIFE SANGEETA RAJPUROHIT.	CROMPTON GREAVES LTD., THR. ATTORNEY T.S. THIRAVIAM AND ANR.,	ADV. R. G. RAMANI FOR R.NO. 1 ADV. SUREL TILVE FOR R.NO. 1	BAIL GRANTED BY HC ON 15/06/2015.
6	CRIR/49/2015	ADV. SIDHESH SHET ADV. SUHAS NAIK	REGGIE FERNANDES.	SHANTA C. KOLVALKAR AND ANR.,	ADV. GAURISH N. AGNI FOR R.NO. 1 ADV. SHAIKH FAHAD FOR R.NO. 1 ADV. VIBERT NORONHA FOR R.NO. 1 ADV. FERNANDES ANABEL ELDOMA FURTADO FOR R.NO. 1	
	WITH					
	CRMA/142/2015 IN CRIR/49/2015	ADV. SIDHESH SHET ADV. SUHAS NAIK	MR. REGGIE FERNANDES.	MISS SHANTA C. KOLVALKAR AND ANR.,		FOR SUSPENSION OF SENTENCE
7	CRIR/57/2015	ADV. ARUN DE SA ADV. PANDURANG SHIRODKAR ADV. SIDDESH SHET	ANAND NAIK.	STATE, REPRESENTED BY THE PP, PANAJI AND ANR.,		
	WITH					
	CRMA/169/2015 IN CRIR/57/2015	ADV. ARUN DE SA ADV. PANDURANG SHIRODKAR ADV. SIDDESH SHET	ANAND NAIK.	STATE, REPRESENTED BY THE PP, PANAJI AND ANR.,		MENTIONED MATTER - FOR SUSPENSION OF SENTENCE
8	CRIR/61/2015	ADV. ASHWIN D. BHOBE ADV. S.BHOBE ADV. V. SHETYE	KANTIBHAI @ KANTILAL KARSAN SATRA, PRESENTLY IN CUSTODY REP. BY SANJAY PRABHAKAR KAMAT.	STATE, THROUGH POLICE PROSECUTOR AND ANR.,	ADV. R. G. RAMANI FOR R.NO. 2 ADV. SUREL TILVE FOR R.NO. 2	
	WITH					
	CRMA/184/2015 IN CRIR/61/2015	ADV. ASHWIN D. BHOBE ADV. S.BHOBE ADV. V. SHETYE	SHRI KANTIBHAI @ KANTILAL KARSAN SATRA, PRESENTLY IN CUSTODY REP. BY MR. SANJAY PRABHAKAR KAMAT.	STATE, THROUGH POLICE PROSECUTOR AND ANR.,		FOR SUSPENSION OF SENTENCE

9	CRIR/62/2015	ADV. RYAN DA PIEDADE MENEZES	JOAO MENINO COLACO, CURRENTLY IN JUDICIAL COSTODY REP. BY CONCEICAO COLACO.	THE STATE OF GOA, THROUGH POLICE INSPECTOR, MAINA CURTORIM, POLICE STATION.	ADV. MAHESH AMONKAR APP FOR RESPONDENT	COMPENSATION AND FINE AMOUNT NOT DEPOSITED
10	CRIR/63/2015	ADV. SAGAR MALKARNEKAR ADV. GAURISH GAONKAR	SACHIN RAGHOBABORKAR.	NILESH NANDU SHETKAR AND ANR.,		
11	CRIR/64/2015	ADV. MENINO TELES ADV. TELES NEWTON MENINO ADV. GOVEKAR AVADHUT KRISHNANATH	DEEPAK TERDAL, PRESENTLY LODGED IN SUB-JAIL, SADA, VASCO.	STATE OF GOA, THROUGH ITS PUBLIC PROSECUTOR, PANAJI.,		BAIL GRANTED BY HC ON 11/8/2015.
12	CRIR/67/2015	ADV. ARUN DE SA	GOPAL NAIK S/O. PANDU NAIK.	STATE, REPRESENTED BY THE PP, PANAJI AND ANR.,		
	WITH STA/1642/2015 IN CRIR/67/2015	ADV. ARUN DE SA	GOPAL NAIK S/O. PANDU NAIK.	STATE, REPRESENTED BY THE PP, PANAJI AND ANR.,		FOR SUSPENSION OF SENTENCE
13	CRIR/72/2015	ADV. ANOOP ATCHUT GAOKER ADV. KETKI PEDNEKAR	SUYOG AJIT KAMAT.	STATE, THROUGH PUBLIC PROSECUTOR, PANAJI AND ANR.,		
	WITH CRMA/222/2015 IN CRIR/72/2015	ADV. ANOOP ATCHUT GAOKER ADV. KETKI PEDNEKAR	SHRI SUYOG AJIT KAMAT.	STATE, THROUGH PUBLIC PROSECUTOR, PANAJI AND ANR.,		
14	CRIR/76/2015	ADV. ARUN DE SA ADV. SHIRODKER PANDURANG SHRIKANTA ADV. SIDHESH SHET	SHANKARAPPA LIGADI.	STATE, REPRESENTED BY THE PP, PANAJI AND ANR.,	ADV. MAHESH AMONKAR APP FOR RESPONDENTS	
	WITH CRMA/235/2015 IN CRIR/76/2015	ADV. ARUN DE SA ADV. SHIRODKER PANDURANG SHRIKANTA ADV. SIDHESH SHET	SHRI SHANKARAPPA LIGADI.	STATE, REPRESENTED BY THE PP, PANAJI AND ANR.,		FOR SUSPENSION OF SENTENCE

15	CRIR/78/2015	ADV. PAVITHRAN A.V ADV. KENY SANMAN RAJANIKANT	GEETA MAHESH NAIK, PRESENTLY LODGED CUSTODY IN SUB-JAIL SADA, VASCO.	THE MAHILA URBAN CO-OP.CREDIT SOCIETY LIMITED, THR. ITS MANAGER INCHARGE SANDHYA DALAL AND ANR.,	ADV. SARVESH KAMAT FOR RESPONDENT	BAIL GRANTED BY HC ON 28/10/2015.
16	CRIR/85/2015	ADV. KETAKI L. PEDNEKAR ADV. PAVITHRAN A.V	MENINO FERNANDES AND ANR.,	STATE, THROUGH POLICE INSPECTOR, COLVA POLICE STATION AND ANR.,		
	WITH					
	CRMA/55/2016 IN CRIR/85/2015	ADV. J. ABREU LOBO ADV. BHARATI KUNKOLIEKAR	REMETINA LUCAS.	MENINO FERNANDES AND ANR.,	ADV. KETAKI L. PEDNEKAR ADV. PAVITHRAN A.V	FOR INTERVENTION
17	CRIR/86/2015	ADV. RYAN DA PIEDADE MENEZES	FAKRUDDIN KANJU.	THE STATE OF GOA, THROUGH POLICE INSPECTOR, AGACAIM POLICE STATION.		
	WITH					
	CRMA/282/2015 IN CRIR/86/2015	ADV. RYAN DA PIEDADE MENEZES	MR.FAKRUDDIN KANJU.	THE STATE OF GOA, THROUGH POLICE INSPECTOR, AGACAIM POLICE STATION.		FOR SUSPENSION OF SENTENCE
18	CRIR/8/2016	ADV. MAHESH AMONKAR	STATE OF GOA, THR, MARGAO TOWN POLICE STATION.	VALLERIO GODINHO AND ANR.,	ADV. ANTHONY JOE D'SILVA FOR R.NO.1 & 2	
19	CRIR/12/2016	ADV. SAGAR MALKARNEKAR	ANISH NARENDRA GAONKAR, PRESENTLY IN JUDICIAL CUSTODY, SUB JAIL, SADA, VASCO.	VISHWAJEET K. RANE AND ANR.,		BAIL GRANTED BY HC ON 04/03/2016.
20	CRIR/21/2016	ADV. KAPIL KERKAR ADV. SONAM PARAB	JOAN MASCARENHAS E D\SOUZA.	THE POLICE INSPECTOR, CID CRIME BRANCH AND 4 ORS.		
21	CRIR/24/2016	ADV. MAHESH AMONKAR	STATE OF GOA, THR. MARGAO TOWN POLICE STATION, MARGAO.	MELVIN ROSARIO D\COSTA.	ADV. NIGEL DA COSTA FRIAS FOR RESPONDENT	
22	CRIR/26/2016	ADV. MAHESH AMONKAR	STATE OF GOA, THR. MARGAO TOWN POLICE STATION, MARGAO.	HAJI MOHAMAD ALI AND ANR.		

23	CRIR/31/2016	ADV. NILESH MARTINS ADV. SAGAR SARMALKER	ANTONETTE P. FERNANDES.	AVADHOOT M. DESHPANDE, THR. HIS POA RAVINDRA L. PALYEKAR AND ANR.	ADV. AGNETHA CASSANDRA LOBO FOR R.NO.1 ADV. PRASANNA WADKAR FOR R.NO.1 ADV. NIKHIL PURKE FOR R.NO.1 ADV. RAVI ANAND PRAVIN CHANDRA CHAUDHARY FOR R.NO. ADV. FEMY GOMES FOR R.NO.1 ADV. PARAG S RAO FOR R.NO.1	STEPS ARE NOT TAKEN IN R/O R-2
24	CRIR/33/2016	ADV. AMAY ARJUN PHADTE ADV. ABHIJIT PRAMOD GOSAVI	NITYANANDA NAYAK, PRESENTLY IN COLVALE JAIL, THR. VANITA NAYAK.	STATE OF GOA, THR. THE PUBLIC PROSECUTOR.		BAIL GRANTED BY HC ON 13/07/2016.
25	CRIR/34/2016	ADV. ANTHONY JOE D'SILVA	MAHESH VITHAL FADTE.	THE BAHTAGRAM URBAN CO-OP. CREDIT SOCIETY LTD., REP BY ITS CHAIRMAN SANJAY GAJANAN PARMEKAR.	ADV. DEEPAK GAONKAR FOR RESPONDENT ADV. ALISHA FERNANDES FOR RESPONDENT	
26	CRIR/36/2016	ADV. ARJUN F. NAIK ADV. GAURIJ TUKARAM KANULKAR ADV. SNEHA D. SHETYE	SHANTARAM LAXMAN PANDJI, PRESENTLY IN VASCO SADA SUB JAIL THR. SADANAND DAMODAR VAINGANKAR.	STATE, THR. MAPUSA POLICE STATION AND ANR.	ADV. PRAVIN N. FALDESSAI AGA FOR R- NO. 1 & 2	BAIL GRANTED BY HC ON 20.07.2016.
27	CRIR/37/2016	ADV. ARUN DE SA ADV. SIDDHESH SHET ADV. AGNETHA S. MONIZ	REMEDIOUS D\SILVA PRESENTLY UNDERGOING SENTENCE AT SUB JAIL VASCO.	STATE THR. PP AND ANR.		BAIL GRANTED BY HC ON 29/7/2016.
28	CRIR/45/2016	ADV. RAUNAQ RAO FOR PETITIONER	TUKARAM PARAB, PRESENTLY IN SUB JAIL SADA VASCO, THR. SHAMBA PARAB.,	STATE OF GOA, THR. THE PUBLIC PROSECUTOR AND ANR.,		BAIL GRANTED BY HC ON 20.09.2016.
	WITH CRMA/193/2016 IN CRIR/45/2016	ADV. YADNYESH KOTKAR	SHRI. TUKARAM PARAB, PRESENTLY IN SUB JAIL SADA VASCO, THR. SHRI. SHAMBA PARAB.,	STATE OF GOA, THR. THE PUBLIC PROSECUTOR AND ANR.,		FOR SUSPENSION OF SENTENCE

29	CRIR/46/2016	ADV. GAURISH N. AGNI ADV. EESHAN USAPKAR ADV. SHUBHAM MANERKER ADV. VIBERT NORONHA ADV. ANABEL FERNANDES	VASUDEV NAIK, THR. GANSHAM NAIK.,	STATE OF GOA THR. VERNA POLICE STATION VERNA AND ANR.,	
30	CRIR/51/2016	ADV. GAURISH N. AGNI ADV. SHUBHAM MANERKAR ADV. VIBERT NORONHA ADV. ANABEL FERNANDES ADV. EESHAN USAPKAR	UDAY GAONKAR, THR. TUKARAM GAONKAR.,	STATE OF GOA, THR. PUBLIC PROSECUTOR.,	MENTIONED MATTER
31	CRIR/54/2016	ADV. D' CRUZ NOEL PARRAS ADV. BAPTISTA CYNTHIA @ PARRAS D'CRUZ	ROMEO D\COSTA.,	STATE OF GOA, THR. THE PUBLIC PROSECUTOR, PANAJI AND ANR.,	
32	CRIR/55/2016	ADV. RYAN DA PIEDADE MENEZES ADV. CATARINA FRANCIS RIBEIRO	SANKET NAIK.,	THE STATE OF GOA, THR. POLICE INSPECTOR, CUNCOLIM POLICE STATION, CUNCOLIM.,	
33	CRIR/59/2016	ADV. JOAQUIM GODINHO ADV. V. GAONKAR ADV. N. FERNANDES	VIRENDRA DIVKAR.,	SUNIL THUKRAL AND ANR.,	MENTIONED MATTER
34	CRIR/61/2016	ADV. MENEZES MYRON D'SOUZA ADV. CHARLTON MENEZES DSOUZA	PANDURANG NARAYAN BHONSLE.,	THE BICHOLIM URBAN CO-OP. BANK LTD., THR. ITS ASST. SR. OFFICER TUSHAR P. PANANDIKAR AND ANR.,	ADV. HANUMANT D. NAIK FOR RESPONDENT 1 ADV. CARVALHO CANNIGIA ALLAN FOR RESP. 1 ADV. KIRAN MORE FOR RESP. 1 ADV. SAYELI G BANDODKAR FOR RESPONDENT 1
35	CRIR/2/2017	ADV. PAVITHRAN A.V ADV. DESAI POOJA SHIRISH ADV. SANMAN R. KENY	CAITANO D'SOUZA.,	STATE, THR. POLICE INSPECTOR, OLD GOA POLICE STATION AND ANR.,	

WITH

CRIR/3/2017

ADV. PAVITHRAN A.V
ADV. DESAI POOJA
SHIRISH
ADV. SANMAN R. KENY

XAVIER D'SOUZA.,

STATE THR. POLICE
INSPECTOR, OLD GOA
POLICE STATION AND
ANR.,

ADMIT - CRIR/2/2017 TO
CRIR/5/2017 ARE ARISING
FROM THE SAME
JUDGEMENT, HENCE THE
MATTERS ARE PLACED
BEFORE THE HON'BLE COURT
FOR ORDERS FOR CLUBBING
THE SAME (FLAG 'A')

WITH

CRIR/4/2017

ADV. PAVITHRAN A.V
ADV. DESAI POOJA
SHIRISH
ADV. SANMAN R. KENY

PAULO D'SOUZA.,

STATE THR. POLICE
INSPECTOR, OLD GOA
POLICE STATION AND
ANR.,

ADMIT - CRIR/2/2017 TO
CRIR/5/2017 ARE ARISING
FROM THE SAME
JUDGEMENT, HENCE THE
MATTERS ARE PLACED
BEFORE THE HON'BLE COURT
FOR ORDERS FOR CLUBBING
THE SAME (FLAG 'A')

WITH

CRIR/5/2017

ADV. PAVITHRAN A.V
ADV. DESAI POOJA
SHIRISH
ADV. SANMAN R. KENY

GIRISH DABHOLKAR.,

STATE THR. POLICE
INSPECTOR, OLD GOA
POLICE STATION AND
ANR.,

ADMIT - CRIR/2/2017 TO
CRIR/5/2017 ARE ARISING
FROM THE SAME
JUDGEMENT, HENCE THE
MATTERS ARE PLACED
BEFORE THE HON'BLE COURT
FOR ORDERS FOR CLUBBING
THE SAME (FLAG 'A')

36

CRIR/3/2017

ADV. PAVITHRAN A.V
ADV. DESAI POOJA
SHIRISH
ADV. SANMAN R. KENY

XAVIER D'SOUZA.,

STATE THR. POLICE
INSPECTOR, OLD GOA
POLICE STATION AND
ANR.,

ADMIT - CRIR/2/2017 TO
CRIR/5/2017 ARE ARISING
FROM THE SAME
JUDGEMENT, HENCE THE
MATTERS ARE PLACED
BEFORE THE HON'BLE COURT
FOR ORDERS FOR CLUBBING
THE SAME (FLAG 'A')

37	CRIR/4/2017	ADV. PAVITHRAN A.V ADV. DESAI POOJA SHIRISH ADV. SANMAN R. KENY	PAULO D'SOUZA.,	STATE THR. POLICE INSPECTOR, OLD GOA POLICE STATION AND ANR.,		ADMIT - CRIR/2/2017 TO CRIR/5/2017 ARE ARISING FROM THE SAME JUDGEMENT, HENCE THE MATTERS ARE PLACED BEFORE THE HON'BLE COURT FOR ORDERS FOR CLUBBING THE SAME (FLAG 'A')
38	CRIR/5/2017	ADV. PAVITHRAN A.V ADV. DESAI POOJA SHIRISH ADV. SANMAN R. KENY	GIRISH DABHOLKAR.,	STATE THR. POLICE INSPECTOR, OLD GOA POLICE STATION AND ANR.,		ADMIT - CRIR/2/2017 TO CRIR/5/2017 ARE ARISING FROM THE SAME JUDGEMENT, HENCE THE MATTERS ARE PLACED BEFORE THE HON'BLE COURT FOR ORDERS FOR CLUBBING THE SAME (FLAG 'A')
39	CRIR/8/2017	ADV. VIBHAV RAJIV AMONKAR	CORNELIO FERNANDES, PRESENTLY LODGED IN JUDICIAL CUSTODY, THR. MERLIN FERNANDES.,	STATE OF GOA, THR. THE PUBLIC PROSECUTOR.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.1	
40	CRIR/9/2017	ADV. SAMIR TALEIGAONKAR ADV. SAGAR KALANGUTKAR	SANJAY VITHU BARDE.,	RAJAN SAVIO PURKHE AND ANR.,	ADV. V. SHIRODKAR FOR R.NO.1 ADV. M. FONDEKAR FOR R.NO.1 ADV. Y.KANKONKAR FOR R.NO.1 ADV. M. DESSAI FOR R.NO.1	SERVICE IS COMPLETE
41	CRIR/13/2017	ADV. PADGAONKAR CHAITANYA PRAKASH	NAZEER AHMAD, PRESENTLY LODGED AT MODERN CENTRAL JAIL, COLVALE, THR. BABU BAGEWADI.,	STATE, REP. THR. THE PUBLIC PROSECUTOR.,		BAIL GRANTED BY HC ON 08/03/2017.
	WITH CRMA/72/2017 IN CRIR/13/2017	ADV. PADGAONKAR CHAITANYA PRAKASH	SHRI. NAZEER AHMAD, PRESENTLY LODGED AT MODERN CENTRAL JAIL, COLVALE, THR. BABU BAGEWADI.,	STATE, REP. THR. THE PUBLIC PROSECUTOR.,		FOR BAIL

42	CRIR/15/2017	ADV. DHARMANAND R VERNEKAR ADV. ANKITA KAMAT ADV. PARIMAL SURESH REDKAR ADV. GAURI POI ADV. PUSHPINDER KAUR	RAMA DHARMU PAGI.,	CHETAN SUBHASH FALDESSAI.,	ADV. GAURISH N. AGNI FOR RESPONDENT ADV. EESHAN USAPKAR FOR RESPONDENT	
43	CRIR/18/2017	ADV. PAVITHRAN A.V. U/LAS	RAJASHREE SAWANT, PRESENTLY LODGED IN CENTRAL JAIL, COLVALE.,	STATE, THR. POLICE INSPECTOR, MAPUSA POLICE STATION, MAPUSA AND ANR.,	ADV. MAHESH AMONKAR FOR R.NO.1	BAIL GRANTED BY HC ON 22/3/2017.
	WITH					
	CRMA/94/2017 IN CRIR/18/2017	ADV. PAVITHRAN A.V. U/LAS	MRS. RAJASHREE SAWANT, PRESENTLY LODGED IN CENTRAL JAIL, COLVALE.,	STATE, THR. POLICE INSPECTOR, MAPUSA POLICE STATION, MAPUSA AND ANR.,		FOR SUSPENSION OF SENTENCE / BAIL
44	CRIR/20/2017	ADV. ANOOP ATCHUT GAOKER	ABDUL AZIZ SHAIK @ MUNNA,	STATE THR. MAINA-CURTORIM POLICE STATION.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.1	
45	CRIR/22/2017	ADV. GAURISH N. AGNI ADV. VIBER NORONHA ADV. ANABEL FERNANDES ADV. EESHAN USAPKAR	RAJENDRA N. BILLIYE.	STATE OF GOA, THR. THE PUBLIC PROSECUTOR AND ANR		ADMIT - IN VIEW OF ORDER DT.12/10/2017 PASSED BY LD. DEPUTY REGISTRAR PLACED HTE MATTER BEFORE THE HON'LE COURT FOR ORDERS
46	CRIR/23/2017	ADV. AGHA IFTIKHAR	SANJAY VASANT BHAGAT.	SAMPADHA SANJAY BHAGAT.		
	WITH					
	CRMA/124/2017 IN CRIR/23/2017	ADV. AGHA IFTIKHAR	SANJAY VASANT BHAGAT.	SAMPADHA SANJAY BHAGAT.		- FOR STAY -
47	CRIR/36/2017	ADV. CLIFF FERNANDES ADV. ALBERTO X. RODRIGUES ADV. SATISH PARULEKAR ADV. MICHAEL FERNANDES	JOSE DIAS.,	STATE, THR. OFFICER-IN-CHARGE.,		

48	CRIR/44/2017	ADV. RYAN DA PIEDADE MENEZES ADV. RYAN DA PIEDADE MENEZES PETITIONER ADV. GINA MARIA ALMEIDA	PASCOAL T. FERNANDES.,	THE STATE OF GOA, THR. POLICE INSPECTOR, VERNA POLICE STATION, VERNA.,		
	WITH					
	CRMA/217/2017 IN CRIR/44/2017	ADV. RYAN DA PIEDADE MENEZES ADV. GINA MARIA ALMEIDA	PASCOAL T. FERNANDES.,	THE STATE OF GOA, THR. POLICE INSPECTOR, VERNA POLICE STATION, VERNA.,		FOR INTERIM RELIEF
49	CRIR/45/2017	ADV. ROHAN PANDURANG DESAI	PRASAD U. PARAB.,	THE PIRNA URBAN CO-OPERATIVE CREDIT SOCIETY LTD., THR. ITS G.M., BABAJI SURYA PAL AND ANR.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.2 ADV. TAPASYA ANANT VERNEKAR FOR R.NO.1 ADV. RAVIRAJ R. CHODANKAR FOR R.NO.1	IN VIEW OF OFFICE NOTE DT.23/10/17 TWO APPLN'S BOTH DT.7/10/17 ALONGWITH DD BEARING NO. 9475 DT. 7/10/17 RS.20,000/- DRAWN ON ICICI BANK, PANAJI BR., RETURNED TO THE LD. ADV. FOR THE PETITIONER - THE SAME WAS ISSUED BEYOND TIME NOTE ALONGWITH XEROX COPIES OF THE SAME IS KEPT IN MISC FILE - SERVICE IS COMPLETE -
50	CRIR/46/2017	ADV. S. R. RIVANKAR	STATE, THR. MARGAO POLICE STATION, MARGAO.,	CLIFFORD COLACO.,	ADV. RYAN DA PIEDADE MENEZES FOR RESPONDENT	
51	CRIR/48/2017	ADV. ROHAN PANDURANG DESAI ADV. SANTOSH NAIK	ULHAS Y. PAWAR.,	THE PIRNA URBAN CO-OPERATIVE CREDIT SOCIETY LTD., THR. ITS G.M., BABAJI SURYA PAL AND ANR.,	ADV. RAVIRAJ R. CHODANKAR FOR R.NO.1 ADV. TAPASYA ANANT VERNEKAR FOR R.NO.1	- IN VIEW OF OFFICE NOTE DT.23/10/17 TWO APPLN'S BOTH DT.7/10/17 ALONGWITH DD BEARING NO.9476 DT.7/10/17, RS.37,000/- DRAWN ON ICICI BANK , PANAJI BANK, RETURNED TO THE LD. ADV. FOR THE PETITIONER THE SAME WAS ISSUED BEYOND TIME - NOTE ALONGWITH XEROX COPIES OF THE SAME IS KEPT IN MISC FILE - SERVICE IS COMPLETE -

52	CRIR/49/2017	ADV. ROHAN PANDURANG DESAI ADV. SANTOSH NAIK	SACHIN JAGANATH PATKAR.,	THE PIRNA URBAN CO-OPERATIVE CREDIT SOCIETY LTD., THR. ITS G.M., BABAJI SURYA PAL AND ANR.,	ADV. RAVIRAJ R. CHODANKAR FOR R.NO.1 ADV. TAPASYA ANANT VERNEKAR FOR R.NO.1	
53	CRIR/61/2017	ADV. PRASHEEN LOTLIKAR	TULSHIDAS PARAB, THR. HIS FRIEND, TRUPTI PARAB.,	STATE, THE. OFFICER INCHARGE OF PERNEM POLICE STATION AND ANR.,		
54	CRIR/72/2017	ADV. CARLOS ALVARES FERREIRA ADV. SHANE GOMES PEREIRA ADV. COSTA ASHWIN CARLOS ADV. RICHARD ALMEIDA	LENIN VIEGAS.,	STATE THR. POLICE INSPECTOR OLD GOA POLICE STATION AND ANR.,		ADMITTED ON 31/01/2018- SERVICE IS COMPLETE
55	CRIR/12/2018	ADV. MEHANDI ANAY NAIK DESAI ADV. VASUDEV A. SHIRODKAR (ADDL.) THE APPLICANT	PANKAJAKSHAN NAIR.,	GOLDEN HERITAGE PVT. LTD., REP., BY ITS MANAGER, KUNTAL PATTANAYAK AND ANR.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.2 ADV. KAPIL D. KERKAR FOR R.NO.1	
	WITH					
	CRMA/49/2018 IN CRIR/12/2018	ADV. MEHANDI ANAY NAIK DESAI ADV. VASUDEV A. SHIRODKAR (ADDL.) THE APPLICANT	PANKAJAKSHAN NAIR.,	GOLDEN HERITAGE PVT. LTD., REP., BY ITS MANAGER, KUNTAL PATTANAYAK AND ANR.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.2 ADV. KAPIL D. KERKAR FOR R.NO.1	FOR SUSPENSION OF SENTENCE - [CRIR] - SERVICE IS COMPLETE - WAKALATNAMA FILED BY ADV. KAPIL D. KERKAR ON BEHALF OF R-1 -
56	CRIR/19/2018	ADV. KAPIL D. KERKAR ADV. LOHAR JAIRAJ ASHOK	KESHAV KUNKOLKAR.,	STATE THR., POLICE INSPECTOR, OLD GOA POLICE STATION, OLD GOA AND ANR.,		
	WITH					
	CRIR/72/2017	ADV. CARLOS ALVARES FERREIRA ADV. SHANE GOMES PEREIRA ADV. COSTA ASHWIN CARLOS ADV. RICHARD ALMEIDA	LENIN VIEGAS.,	STATE THR. POLICE INSPECTOR OLD GOA POLICE STATION AND ANR.,		ADMITTED ON 31/01/2018- SERVICE IS COMPLETE

57	CRIR/26/2018	ADV. PAVITHRAN A.V U/LAS	MENINO D'SOUZA, PRESENTLY LODGED AT CENTRAL JAIL COLVALE.,	GORETY FERNANDES AND ANR.,	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R.NO.1 ADV. PRAVIN N. FALDESSAI FOR R.NO.2 ADV. IVAN SANTIMANO FOR R.NO.1 ADV. SHAILESH REDKAR FOR R.NO.1	BAIL GRANTED BY HC ON 24/04/2018
58	CRIR/27/2018	ADV. VIVEK ANGELO RODRIGUES ADV. NAIK VITHAL SHIVANAND	ANITA ANIL NAIK, PRESENTLY IN CUSTODY AT CENTRAL JAIL COLVALE.,	SANJANA SAGAR NAIK.,	ADV. SALIL SATISH SAUDAGAR FOR R.NO.1	CRIR AGAINST CONVICTION. BAIL GRANTED BY HC ON 18/04/2018.
	WITH					
	CRMA/123/2018 IN CRIR/27/2018	ADV. VIVEK ANGELO RODRIGUES ADV. NAIK VITHAL SHIVANAND	ANITA ANIL NAIK, PRESENTLY IN CUSTODY AT CENTRAL JAIL COLVALE.,	SANJANA SAGAR NAIK.,	ADV. SALIL SATISH SAUDAGAR FOR R.NO.1	FOR SUSPENSION OF SENTENCE
59	CRIR/28/2018	ADV. ARUN DE SA ADV. SIDHESH SHET	SUSHMA C. HEDE AND ANR.,	POLICE INSPECTOR, PONDA POLICE STATION, PONDA AND 2 ORS.,	ADV. NIGEL DA COSTA FRIAS FOR R.NO.3 ADV. BAVINA KUKALEKAR FOR R.NO.3 ADV. PRATIKSHA NAGVEKAR FOR R.NO.3	
60	CRIR/34/2018	ADV. SARDESSAI BALKRISHNA PRAKASH ADV. DHOND AMBIKA ANIL	PETER SAVIO D'SOUZA, THR. WIFE, ABBY ANGEL GOMES.,	THE STATE OF GOA, THR. POLICE INSPECTOR, PANJIM POLICE STATION, PANJIM.,		
	WITH					
	CRMA/147/2018 IN CRIR/34/2018	ADV. SARDESSAI BALKRISHNA PRAKASH ADV. DHOND AMBIKA ANIL	PETER SAVIO D'SOUZA, THR. WIFE, ABBY ANGEL GOMES.,	THE STATE OF GOA, THR. POLICE INSPECTOR, PANAJI POLICE STATION, PANJIM.,		- FOR INTERIM RELIEF
61	CRIR/38/2018	ADV. ASHWIN D. BHOBE	ASHISH JAIN.,	SHAIK MUSHTAK ALI AND ANR.,	ADV. SARDESSAI BALKRISHNA PRAKASH FOR R.NO.1 ADV. SONALI M. GHADI FOR R.NO.1 ADV. AMBICA A. DHOND FOR R.NO.1 ADV. V.P. SARDESSAI FOR R.NO.1	

62	CRIR/42/2018	ADV. SALIL SATISH SAUDAGAR U/LAS ADV. SALIL SATISH SAUDAGAR	SURESH PHADTE, PRESENTLY LODGED AT CENTRAL JAIL, COLVALE.,	STATE OF GOA, THR. OFFICER INCHARGE/POLICE INSPECTOR, PONDA POLICE STATION, PONDA AND ANR.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.1 & 2	CRIR AGAINST REVISION. BAIL GRANTED BY HC ON 11/7/2018.
63	CRIR/45/2018	ADV. YADNYESH KOTKAR ADV. KAMLAKANT POULEKAR	GANESH HODAVDEKAR, PRESENTLY AT CENTRAL JAIL, COLVALE, THR. DEVIDAS DHAWASKAR.,	STATE OF GOA, THR. THE PUBLIC PROSECUTOR AND ANR.,		CRIR AGAINST CONVICTION. BAIL GRANTED BY HC ON 20/07/2018
64	CRIR/47/2018	ADV. KRISHNA M. N. DESSAI ADV. SHAILESH REDKAR	SATISH R. MARDOLKAR.,	MANCIO J. MONTEIRO AND ANR.,	ADV. ALDRIN MONTEIRO FOR R.NO.1 ADV. DIPEKA GHATWAL FOR R.NO.1	
	WITH					
	CRMA/223/2018 IN CRIR/47/2018	ADV. KRISHNA M. N. DESSAI ADV. SHAILESH REDKAR	SATISH R. MARDOLKAR.,	MANCIO J. MONTEIRO AND ANR.,		FOR SUSPENSION -
65	CRIR/53/2018	ADV. ABHIJEET KAMAT ADV. PREETAM TALAULIKAR	KANTA MASSO GAONKAR.,	STATE OF GOA, THR. POLICE INSPECTOR, AGACCAIM POLICE STATION, AGACCAIM.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.1	
66	CRIR/56/2018	ADV. YADNYESH KOTKAR ADV. KAMLAKANT POULEKAR	VASUDEV R. MAHALE, THR. HERAMB VASUDEV MAHALE.,	BICHOLIM, URBAN CO-OP. BANK LTD., REP. BY ITS BRANCH MANAGER, CARLOS Y. A. FIGUEIREDO AND ANR.,	ADV. R. G. RAMANI FOR R.NO.1 ADV. PRAVIN N. FALDESSAI FOR R.NO.2 ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R.NO.1	
67	CRIR/62/2018	ADV. ARJUN F. NAIK ADV. KAVITA A . NAIK ADV. MEHANDI ANAY NAIK DESAI ADV. SNEHA D. SHETYE	SHANTI PRIOLKAR.	CLIMA COLACO AND ANR.,	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R.NO.1 ADV. IVAN SANTIMANO FOR R.NO.1 ADV. SHAILESH REDKAR FOR R.NO.1	

WITH

	CRMA/338/2018 IN CRIR/62/2018	ADV. ARJUN F. NAIK ADV. KAVITA A . NAIK ADV. MEHANDI ANAY NAIK DESAI ADV. SNEHA D. SHETYE	SHANTI PRIOLKAR.	CLIMA COLACO AND ANR.,	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R.NO.1 ADV. IVAN SANTIMANO FOR R.NO.1 ADV. SHAILESH REDKAR FOR R.NO.1	FOR SUSPENSION OF SENTENCE
68	CRIR/68/2018	ADV. SANMAN R. KENY	DEEPAK M. PRABHU DESAI.,	THE BORI URBAN CO-OP. CREDIT SOCIETY LTD., THR. ITS REVOCERY OFFICER, HAREN ANANDRAO SINAI BORKAR.,	ADV. ARUNKUMAR V. NIGALYE FOR RESPONDENT ADV. OMKAR VYANKATESH KULKARNI FOR RESPONDENT	
	WITH					
	CRMA/356/2018 IN CRIR/68/2018	ADV. SANMAN R. KENY	DEEPAK M. PRABHU DESAI.,	THE BORI URBAN CO-OP. CREDIT SOCIETY LTD., THR. ITS REVOCERY OFFICER, HAREN ANANDRAO SINAI BORKAR.,	ADV. ARUNKUMAR V. NIGALYE FOR RESPONDENT ADV. OMKAR VYANKATESH KULKARNI FOR RESPONDENT	FOR SUSPENSION OF SENTENCE - SERVICE IS COMPLETE
69	CRIR/31/2019	ADV. ASHWIN D. BHOBE ADV. KALPA DEVIDAS GOVENKAR ADV. ANGLE CHIRAG AJAY ADV. FERNANDES ANNELISE	MOHAMMAD RAFIC SAIKALGAR, PRES. LODGED AT COLVALE CENTRAL JAIL, THR. TAUFEEK MOHAMMAD SAIKALGAR.,	ALTAF MUKTAR PIRJADE AND ANR.,		- SERVICE IS COMPLETE
	WITH					
	CRMA/221/2019 IN CRIR/31/2019	ADV. ASHWIN D. BHOBE ADV. KALPA DEVIDAS GOVENKAR ADV. ANGLE CHIRAG AJAY ADV. FERNANDES ANNELISE	MOHAMMAD RAFIC SAIKALGAR, PRES. LODGED AT COLVALE CENTRAL JAIL, THR. TAUFEEK MOHAMMAD SAIKALGAR.,	ALTAF MUKTAR PIRJADE AND ANR.,		SUSPENSION OF SENTENCE -
70	CRIR/36/2019	ADV. ARUN DE SA ADV. FRANCO COBURN FREDDIE JOSEPH ADV. ZAIN VELJEE ADV. AGNETHA S. MONIZ ADV. SARDESAI SAHIL SAMIR ADV. SIDHESH SHET	SUCHITA GURAV.,	STATE, THR. P.P.,		LD. ADDL. P.P. WAIVES SERVICE FOR RESPONDENT

Assistant Registrar
High Court of Bombay at Goa,
Panaji.

Causelists generated by NIC-GHC on 29-05-2020 14:28:59

Page 15